

40

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 900/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Kalyani Global Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

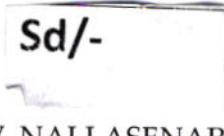
S. No.	NAME	DESIGNATION	SIGNATURE
①	Shreya Shetty Vivek Sehna Vidya Nair 76 amb legal	adv for Petitioner Obj.	
②	Sachin Mandlik Scenila Chavhan i/b. Shreya Kelji	Adv. for Petitioner	

ORDER

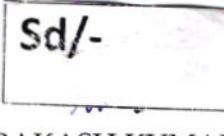
CSP 900/230-232/NCLT/MB/MAH/2017

CSP 901/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)